

**REPORT OF THE COMMITTEE ON
PRIVATE MEMBERS' BILLS AND
RESOLUTIONS**

Seventh Lok Sabha

Sixty Sixth Report



सत्यमेव जयते

**LOK SABHA SECRETARIAT
NEW DELHI**

1983

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

(Seventh Lok Sabha)

SIXTY-SIXTH REPORT

(Presented on 7-12-1983)

I, the Chairman of the Committee on Private Members' Bills and Resolutions, having been authorised by the Committee to present the Report on their behalf, present this Sixty-sixth Report.

2. The Committee met on 5 December, 1983 for classification and allocation of time for discussion of Bills (*vide* Appendix) under clauses (b) and (c) of Rule 294(1) of the Rules of Procedure.

Classification and allocation of time to Bills

3. The Committee considered classification and allocation of time for discussion of Bills specified in the Appendix.

4. After considering all aspects of the Bills, the Committee recommend that the Lokpal Bill, 1983 by Shri Chitta Basu be placed in category 'A' and all the remaining Bills be placed in category 'B'. The Committee recommend allocation of time for each of the Bills as shown in column 5 of the Appendix.

Recommendation

5. The Committee recommend that the classification and allocation of time to Bills by the Committee, as shown in the Appendix, be agreed to by the House.

NEW DELHI;

5 December, 1983

14 Agrahayana, 1905 (Saka).

G. LAKSHMANAN,

Chairman,

Committee on Private Members'
Bills and Resolutions.

APPENDIX

Sl. No.	Name of the Bill and the Member-in-charge	Bill No.	Category recommended	Time recommended by the Committee
1	2	3	4	5
1.	The Prevention of Crime Bill, 1983 by Shri R.L.P. Verma.	96 of 1983	B	2 hours
2.	The Representation of the People (Amendment) Bill, 1983 (<i>Insertion of new section 16A</i>) by Shri R. L. P. Verma.	97 of 1983	B	2 hours
3.	The Salary, Allowances and Pension of Members of Parliament (Amendment) Bill, 1983 (<i>Amendment of section 8A, etc.</i>) by Shri Doongar Singh.	110 of 1983	B	2 hours
4.	The Lokpal Bill, 1983 by Shri Chitta Basu.	107 of 1983	A	2 hours
5.	The Central Excises and Salt (Amendment) Bill, 1983 (<i>Insertion of new sections 11D, 11E, etc.</i>) by Shri Navin Ravani.	108 of 1983	B	2 hours